

# **NOTICE**

As directed, kindly take notice that Hon'ble Mr. Justice Dr. Anshuman will take up the following case today i.e. on 8<sup>th</sup> September, 2026 at 12:00 Noon in Court No. 105 (Cent. Building).

## **FOR ORDERS**

|                    |                               |                       |                   |
|--------------------|-------------------------------|-----------------------|-------------------|
| 1. CWJC/8596/2023  | 4 DR. SANTOSH KUMAR           | SHAMBHU NARAYAN SINGH | S.D. YADAV (AAG9) |
| DISCP.PROC., HEALT | VS THE STATE OF BIHAR AND ORS | ABHISHEK KUMAR        |                   |
|                    |                               | SANJEEV RANJAN        |                   |
|                    |                               | SAUMYA SINGH          |                   |

**Patna High Court**  
**Dated, 8<sup>th</sup> September, 2026**

**By order of Hon'ble Court**

**Sd/-**  
**(Pranaw Shankar)**  
**Joint Registrar (List)**

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